

B

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

*No
Court
Service till
ment with
O.A. No.
P.A. No.*

175 of 1993

DATE OF DECISION 26th April, 1993.

Shri Laxmanbhai Bhagwanbhai Tandel Petitioner

Shri A.K.Chitnis Advocate for the Petitioner(s)

Versus

Union of India and others Respondent

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B.Patel : Vice Chairman

The Hon'ble Mr. V.Radhakrishnan : Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

Shri Laxmanbhai Bhagwanbhai Tandel,
Opposite Water Tank,
Post : Talogh, Billimora,
Dist. Bulsar.

...Applicant

(Advocate : Mr.A.K.Chitnis)

Versus

1. Union of India
(Notice to be served through
General Manager,
Western Railway,
Churchgate,
Bombay - 400 020).

2. General Manager,
Western Railway,
Churchgate,
Bombay - 400 020.

3. Divisional Railway Manager,
Divisional Office,
Western Railway,
Bombay Central.

...Respondents.

ORAL JUDGMENT

O.A.NO. 175 OF 1993.

Dated : 26th April, 1993

Per : Hon'ble Mr.N.B.Patel : Vice Chairman

Shri A.K.Chitnis on behalf of the applicant
seeks permission to withdraw the application with liberty
to make a representation to the Railway Administration for
being granted continuity of service from 1978. If the applicant
makes such a representation, the respondents may decide it on
merits and in accordance with the applicable Rules. Permission
granted. Application stands disposed of as withdrawn.
No order as to costs.


(V.Radhakrishnan)
Member (A)


(N.B.Patel)
Vice Chairman

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(N.B.Patel)
Vice Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL
Ahmedabad Bench

Application No. 175 of 1993,

Transfer Application No. _____ Old W.Pett No. _____

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated : 21/3/93

Countersigned :

Section Officer/Court officer

ICR Bhalswa

Signature of the Dealing
Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT AHMEDABAD BENCH

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CAUSE NUMBER 08/175/93 DUE 19

NAME OF THE PARTIES Sher. M. B. Tandil.

VERBOSUS
U. S. I. & O. S.

PART A, B & C

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1.	Application.	1-29.
2.	Judgment dt: 26/4/93.	